

I.C.S. officers as on 1st January, 1967 is 144. Their present posting is given in the Civil List of IAS as on 1st January, 1967.

(b) and (c). Yes, Sir. I.C.S. officers retire from service compulsorily by resigning after 35 years of service. A list of such officers (Annexure I) is placed on the Table of the House. [Placed in Library. See No. LT-347/67].

I.C.S. Officers can also retire from service with full pension by resigning after 25 years of service. A list of such officers (Annexure II) is also placed on the Table of the House. [Placed in Library. See No. LT-348/67].

I.C.S. officers can retire prematurely with proportionate pension by resigning after 5 years of service. No. I.C.S. officer retired under Premature Retirement Rules during three years.

#### **Re-employment of Retired High Courts and Supreme Court Judges**

128. Shri S. R. Damani: Will the Minister of Home Affairs be pleased to state:

(a) the number of judges that retired during the last three years from the Supreme Court and the different High Courts; and

(b) how many of them were re-employed in different Tribunals and Commissions?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Supreme Court 7 including 2 who resigned.

#### **High Courts**

29 including 4 who resigned. The above information relates to the period from 15th May, 1964 to 14th May, 1967.

(b) The information is being collected and will be laid on the Table of the House.

#### **Activities of Foreign Nationals**

129. Shri S. R. Damani: Will the Minister of Home Affairs be pleased to state:

(a) the number of foreign nationals found indulging in undesirable activities since September 1965 up-to-date;

(b) the names of the countries they belong to; and

(c) the action taken against them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). Information is being collected and will be laid on the Table of the House in due course.

#### **Chemical Engineering Institute in Gujarat**

130. Shri Virendra Kumar Shah: Will the Minister of Education be pleased to state:

(a) whether there is a demand to establish a Chemical Engineering Institute in Gujarat; and

(b) if so, the reaction of the University Grants Commission thereto?

The Minister of Education (Dr. Triguna Sen): (a) Yes, Sir. A request has been received for starting a Department of Chemical Technology at Gujarat University, Ahmedabad.

(b) University Grants Commission is not concerned at this stage. A Study Group is at present examining the requirements of Chemical engineers and Chemical technologists for the Fifth and Sixth Plans. Further action will be taken on the basis of the result of this study.